

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.01.2023

ORDER NO. 7 of 2023


Hon'ble President is pleased to partially modify the roster order no. 221 of 2022 for **CESTAT, Chandigarh** from **18.01.2023** to **27.01.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 18.01.2023 to 27.01.2023	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar